

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &
IA NO. 158 OF 2017**

Dated : 2nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Mangalore Minerals Pvt. Ltd. ...Applicant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Counsel for the Respondent(s) : Mr. Sumit Kumar Rai for R-1
Mr. S.K.Pandey for R-2 & R-3
Ms. Vidhi Thukral (Rep.), PNGRB

ORDER

For reporting amicable settlement, if any.

List the matter on **06.09.2019**.

(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson